

NHRC notice to Telangana govt over death of Odisha woman hired for surrogacy

EXPRESS NEWS SERVICE @ Bhubaneswar

THE National Human Rights Commission (NHRC) on Friday issued a notice to the Telangana government in connection with the death of an Odisha woman hired for surrogacy.

The 25-year-old woman was found dead under mysterious circumstances after reportedly falling from the ninth floor of a housing complex in Raidurgam area of Hyderabad on Wednesday.

Taking suo motu cognisance of a media report, the apex human rights panel has asked the chief secretary and DGP of Telangana to submit a detailed report, including the status of the FIR registered in the matter, within two weeks.

The NHRC has observed that the contents of the media report, if true, raise a serious issue of violation of the human rights of the victim woman. "The Commission would also like to know from the police au-

thorities if there were any complaints from the people regarding harassment of women in the name of surrogacy in the state," the NHRC order stated.

According to the proceedings of the Commission, the woman was reportedly brought to the city through middlemen for surrogacy under a deal of ₹10 lakh with her husband and she was made to stay in a separate flat.

Sources said, the woman was hired by a real estate businessman to become a surrogate mother as he was childless.

She and her husband were given separate accommodation in an apartment in the same housing complex where the businessman and his wife were staying.

Although the surrogacy process was about to start next month, the sources said, the woman wanted to escape after alleging sexual harassment by the businessman. She had reportedly called up her husband over the phone and said that she did not want to stay there and would end her life as the man was subjecting her to sexual harassment.



NHRC notice to Telangana govt. over suicide of woman

The NHRC on Friday took *suo motu* cognisance of an incident where a woman in Hyderabad had ended her life allegedly after being sexually harassed. The 25-year-old victim was reportedly brought from Odisha for surrogacy by a middleman under a ₹10-lakh deal. She was made to stay in a separate flat away from her husband and son. She ended her life allegedly to escape “sexual harassment by a man”, the NHRC said. *(Those in distress can contact Roshni 6620 2000).*

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Rights panel takes suo motu cognisance of surrogate mom's 'death'

The Hindu Bureau

HYDERABAD

The National Human Rights Commission (NHRC) has taken suo motu cognisance the Rairdurgam case involving a death of a 'surrogate mother' and sought a detailed action report from Chief Secretary A. Santhi Kumari and Director General of Police Jitender within two weeks. This followed a media report on the incident on Thursday.

"The NHRC has observed that the contents of the media report, if true, raise a serious issue of violation of human rights of the woman victim. It has issued

notices to Chief Secretary and Director General of Police, Telangana calling for a detailed report, including status of FIR registered in the matter, within two weeks," the NHRC said.

Sexual harassment

The 26-year-old woman from Odisha tried to escape from a residence through the balcony when she slipped and died while allegedly trying to escape sexual harassment by a man. She was purportedly brought to the city through middlemen for surrogacy under a deal with her husband, according to initial police reports.

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Surrogate's death: NHRC notice to chief secy, DGP

U.Sudhakarreddy
@timesofindia.com

Hyderabad: The National Human Rights Commission (NHRC) on Friday took suo motu cognisance of reports regarding the death of a 25-year-old hired to be a surrogate mother in Raidurgam.

NHRC issued notices to the chief secretary and DGP seeking a detailed report within two weeks including status of FIR filed and information about any complaints of harassment of women in name of surrogacy in the state.

The woman, originally from Odisha, died after falling from the ninth floor of a residential building on Nov 27, amid allegations of sexual harassment by a man involved in the surrogacy arrangement. Police are looking into the suicide angle as well as the possibility of her falling to death while escaping from the accommodation as they found two sarees and a dupatta tied to the balcony railing.

The woman was brought

Raidurgam police have registered a case of abetment to suicide against Rajesh Babu, the man alleged to have harassed the 25-year-old hired to be the surrogate

to Hyderabad through middlemen under a surrogacy deal for ₹10 lakh arranged with her husband. She was housed in a separate flat in Raidurgam, while her husband and four-year-old son stayed in nearby accommodation.

According to police reports, the surrogacy procedure was scheduled to begin next month and the woman was not yet pregnant. On Nov 26, the day before her death, the woman reportedly called her husband stating that she wanted to leave as she was being subjected to sexual harassment. Raidurgam police have registered a case of abetment to suicide against Rajesh Babu, the man alleged to have harassed her.

NHRC notice to T'gana govt on Odisha woman's death in Hyderabad

EXPRESS NEWS SERVICE @ Bhubaneswar

THE National Human Rights Commission (NHRC) on Friday issued a notice to the Telangana government in connection with the death of a woman from Odisha. The woman was reportedly hired for surrogacy.

The 25-year-old woman was found dead under mysterious circumstances after reportedly falling from the ninth floor of a housing complex in Raidurgam area of Hyderabad on Wednesday.

Taking suo motu cognisance of a media report, the apex human rights panel has asked the chief secretary and DGP of Telangana to submit a detailed report, including the status of the FIR registered in the matter, within two weeks.

The NHRC has observed that the contents of the media report, if true, raise a serious issue of violation of the human rights of the victim woman. "The Commission would also like to know from the police authorities if there were any complaints from the people regarding harassment of women in the name of surrogacy in the state," the NHRC order stated.

According to the proceedings of the Commission, the woman was reportedly brought to the city through middlemen for surrogacy under a deal of ₹10 lakh with her husband and she was made to stay in a separate flat.

Sources said, the woman was hired by a real estate businessman to become a surrogate mother as he was childless. She and her husband were given separate accommodation in an apartment in the same housing complex where the businessman and his wife were staying.

Although the surrogacy process was about to start next month, the sources said, the woman wanted to escape after alleging sexual harassment by the businessman. She had reportedly called up her husband over the phone and said that she did not want to stay there and would end her life as the man was subjecting her to sexual harassment.

ईंट भट्ठा पर बंधुवा मजदूरी कर रहे 10 परिवारों को मुक्त करा भेजा घर

मोहनलालगंज-लखनऊ (एसएनबी)। मोहनलालगंज क्षेत्र के जवरौली गांव में एलवीएफ ईंट भट्टे के मालिक ने 15 दिनों तक 24 मजदूरों से परिवार सहित मजदूरी कराने के वाद रुपए मांगने पर वंधक बना लिया और मजदूरों समेत उनके परिवारों का बाहर निकलना बंद कर दिया। किसी तरह पीड़ित मजदूरों ने चोरी-छिपे अपने रिश्तेदारों को फोन कर वंधक बनाये जाने की बात बतवाई, जिसके बाद रिश्तेदारों ने राष्ट्रीय मानवाधिकार आयोग व अनुसूचित जाति आयोग को पत्र लिखकर ईंट भट्टे पर वंधक बनाये गये मजदूरों व उनके परिवारों को मुक्त कराने की गुहार लगाई।

आयोग ने शिकायत को गम्भीर से लेते हुए डीएम व पुलिस कमिश्नर लखनऊ को तत्काल मजदूरों को वंधक मुक्त कराने व मजदूरी दिलाकर घर भेजने का आदेश दिया।

डीएम सूर्यपाल गंगवार ने एसडीएम मोहनलालगंज समेत श्रम विभाग की टीम को पुलिस फोर्स के साथ मौके पर जाकर मजदूरों को मुक्त कराकर घर भेजने का आदेश दिया, जिसके बाद नायाव तहसीलदार मोहनलालगंज भानु प्रकाश त्रिपाठी ने श्रम विभाग व पुलिस टीम के साथ जवरौली स्थिति ईंट भट्टे पर पहुंचकर वंधक बनाये गये 10 मजदूरों के परिवारों को मुक्त कराने के साथ ईंट भट्टा मालिक अजय कुमार से 15 दिन की वकाया मजदूरी के 84 हजार

भट्ठा मालिक ने कहा ठेकेदार ले भागा मजदूरी रुपये दिलाने के साथ वाहन की व्यवस्था कर मजदूर महवूव,



तस्वुर, रुरस्तम, सलमान, रिजवान, फरमान, जुवैर, भूय, तमकीन, समीर निवासीगण मुरादाबाद समेत उनके परिवारों को चारवाग रेलवे स्टेशन ले जाकर ट्रेन से उनके घर मुरादाबाद भेजा। भट्टा मालिक अजय कुमार ने बताया कि उसने ठेकेदार ईदरीस को मजदूरी का रुपया दे दिया था, लेकिन उसने मजदूरों को रुपए नहीं दिये थे। मजदूरी का रुपया हड़पने वाले ठेकेदार पर कार्यवाही के लिए पुलिस से शिकायत करेगा।

ईट भट्टे पर बंधक बनाए गए मजदूरों को मुक्त कराया

लखनऊ (डीएनएन)। मोहनलालगंज क्षेत्र के जबरौली गांव में एलबीएफ ईट भट्टे के मालिक ने 15 दिनों तक 24 मजदूरों से परिवार सहित मजदूरी कराने के बाद पैसे मांगने पर बंधक बना लिया। मजदूरों समेत उनके परिवारों का बाहर निकलना बंद कर दिया। किसी तरह पीड़ित मजदूरों ने चोरी छुपे अपने रिश्तेदारों से फोन कर बंधक बनाए जाने की बात बताई जिसके बाद रिश्तेदारों ने राष्ट्रीय मानवाधिकार आयोग व अनुसूचित जाति आयोग को पत्र लिखकर ईट भट्टे पर बंधक बनाये गये मजदूरों व उनके परिवारों को छुड़ाने की गुहार लगाई।

आयोग ने शिकायत को गंभीर से लेते हुए डीएम व पुलिस कमिश्नर लखनऊ को तत्काल

मजदूरों को बंधक मुक्त कराकर मजदूरी दिलाकर घर भिजवाने के आदेश दिए। डीएम सूर्यपाल गंगवार ने एसडीएम मोहनलालगंज समेत श्रम विभाग की टीम को पुलिस फोर्स के साथ मौके पर जाकर मजदूरों को मुक्त कराकर घर भिजवाए जाने के आदेश दिए। एसडीएम के आदेश पर शुक्रवार को नायाब तहसीलदार भानु प्रकाश त्रिपाठी ने कनकहा चौकी इंचार्ज दुर्गेश समेत श्रम विभाग व पुलिस टीम के साथ जबरौली स्थिति ईट भट्टे पर पहुंचकर बंधक बनाए गए 10 मजदूरों के परिवारों को मुक्त कराने के साथ ईट भट्टा मालिक अजय कुमार से 15 दिन की बकाया मजदूरी के 84 हजार रुपए दिलाने के साथ वाहन की व्यवस्था कर ट्रेन से उनके घर मुरादाबाद भेजा। भट्टा मालिक अजय

- राष्ट्रीय मानवाधिकार आयोग व अनुसूचित जाति आयोग से शिकायत, डीएम के आदेश के बाद नायाब तहसील ने श्रम विभाग व पुलिस टीम के साथ मौके पर पहुंचकर मजदूरों व उनके परिवारों को मुक्त

कुमार ने बताया उसने ठेकेदार ईदरीश को मजदूरी का पैसा दे दिया था लेकिन उसने मजदूरों को पैसे नहीं दिए थे। मजदूरी का पैसा हड़पने वाले ठेकेदार पर कार्यवाही के लिए पुलिस से शिकायत करेगा।

Amazon workers in India join Black Friday strike action

<https://www.breakingnews.ie/world/amazon-workers-in-india-join-black-friday-strike-action-1701501.html>

29/11/2024 | 15:53 PM

By Shonal Ganguly, AP Reporter

Amazon staff in India have joined strike action calling for better wages and working conditions as the company prepares for one of the busiest shopping periods of the year.

About 200 warehouse workers and delivery drivers joined a rally in the capital, New Delhi, under a “Make Amazon pay” banner.

Some donned masks of Amazon boss Jeff Bezos.

The walkout on Black Friday, which starts one of the biggest shopping weekends of the year, was repeated at Amazon warehouses in other countries as workers called for higher wages, better working conditions and union rights.

Nitesh Das, a union leader, said the workers took to the streets because they want the government to take up their cause.

Amazon, in a statement issued in India, accused the workers of “intentionally misleading and continuing to promote a false narrative”.

“Our facilities are industry-leading and provide competitive pay, comfortable working conditions, and specially designed infrastructure to ensure a safe and healthy working environment for all,” the company said.

“We’ve created more than 1.5 million jobs around the world, and counting, and we provide a modern, safe and engaging workplace whether you work in an office or at one of our operations buildings.”

A statement from the Amazon India Workers Union said similar protests are planned in other parts of India as well as in other countries, including the US, Germany, Japan and Brazil.

The demonstrations will call on Amazon to pay its workers fairly, respect their right to join unions, and commit to environmental sustainability, it said.

The union said it would submit a memorandum highlighting its demands to India’s labour minister Mansukh Mandaviya.

The gig economy has become huge in India due to its fast economic growth, but workers face low wages and difficult working conditions.

India's **National Human Rights Commission** sent a notice to Amazon in June 2023 after local media reports that workers were being made to work without breaks during the peak hot summer season.

Amazon India denied the charge.

Hyderabad: Jilted lover dies by suicide in Jalpally

<https://www.siasat.com/hyderabad-jilted-lover-dies-by-suicide-in-jalpally-3139711/>

The deceased has been identified as Naveen Sharma, a driver.

Photo of News Desk News Desk Follow on Twitter| Posted by Parameswaran Valeri | Updated: 30th November 2024 8:23 am IST

Hyderabad: A man died by suicide at his house in Natua Enclave of Jalpally in Rangareddy district, after being heartbroken upon knowing that his long-term girlfriend was having an affair, on Wednesday, 27 November.

The deceased has been identified as Naveen Sharma, a driver. According to the police, he was in love for 10 years with a woman and was upset before committing suicide.

In another case of alleged suicide in the city, The National Human Rights Commission (NHRC) has filed a suo motu case into the death of a surrogate woman in Raidurg, Hyderabad, reportedly to escape sexual abuse.

The 25-year-old woman, a native of Odisha, was allegedly brought to Hyderabad by agents of surrogacy rackets under an arrangement with her husband, according to a statement by the NHRC.

According to local reports, after arriving in Hyderabad with her husband, who had reportedly agreed to a deal worth Rs 10 lakh, she was made to stay alone in a separate room in a high-rise apartment complex in Raidurg.

On Tuesday, November 26, she fell from the 9th floor of the building where the surrogate couple were staying and had allegedly abused the victim.

The victim's husband later alleged that the man who hired her for surrogacy had been behaving inappropriately and attempting to abuse her. Unhappy with his behaviour over the past few months, she is believed to have attempted to flee, which led to her accidental fall, police told the local media.

The Human Rights Commission has issued notices to the state chief secretary and the director general of police, directing them to submit a detailed report on the case within two weeks.

29 November 2024

NHRC Investigates Odisha Woman's Death Linked To Surrogacy

<https://evrimagaci.org/tpg/nhrc-investigates-odisha-womans-death-linked-to-surrogacy-71336>

Inquiry raises alarms over harassment and rights of women involved in surrogacy arrangements

The troubling case of a young woman's death has cast light on the dark corners of surrogacy practices within India. Recently, the National Human Rights Commission (NHRC) has launched an investigation following the suicide of a 25-year-old woman from Odisha, who was residing alone in Hyderabad as part of her surrogacy arrangement. This tragic incident, which occurred on November 27, 2024, has ignited questions surrounding the treatment and rights of women brought to the city for surrogacy.

According to reports, the woman had traveled to Hyderabad with the hope of earning ₹10 lakh through the surrogacy process, mediated by middlemen who are often involved in recruiting women for childbirth. She had been separated from her husband and four-year-old son, leading her to live alone under circumstances which would later culminate dramatically. It has been alleged by various media outlets and family members of the victim, who remain deeply affected by this heartbreaking turn of events, detailing her struggles and isolation.

On November 26, the day prior to her death, the woman called her husband and confided her distress, reporting harassment by another man. Just hours later, she would take her own life, reportedly making her decision out of desperation to escape the alleged abuse she faced.

Upon receiving media coverage of this story, the NHRC initiated suo motu cognizance, meaning they took action on their accord to question Telangana police about the situation. They issued notices to the Chief Secretary and the Director General of Police, demanding detailed accounts of the investigation and the protocols surrounding surrogacy arrangements within the state.

The NHRC's inquiry seeks to establish if there are other complaints related to harassment under similar circumstances and to assess the legal and human rights infractions present in this case. This move highlights the potential loopholes and moral dilemmas surrounding the surrogacy system wherein many women, often from

disadvantaged backgrounds, are brought to urban centers for financially motivated reproductive arrangements.

The victim's story has sparked conversations not only about the safety of surrogate mothers but also the ethical obligations of the state to protect individuals engaging with such vulnerable services. Reports indicate she had been isolated from her husband, residing away from him during the surrogacy process—a factor the NHRC considers to be indicative of serious human rights violations.

The story also draws attention to the broader issues surrounding women's agency and autonomy within the surrogacy framework, particularly concerning women who may feel trapped by dire economic circumstances. This case not only spotlights potential legal infractions but raises urgent societal questions about the treatment and support of women involved in surrogacy.

The machine-like regimens of some surrogacy arrangements can sometimes lead to scenarios like this tragic story, emphasizing the need for strict regulations and oversight to prevent exploitation. This case is not isolated; numerous similar stories circulate highlighting women caught within precarious situations, advocating for immediate reforms and institutional accountability.

The Telangana police are now faced with investigating these claims, as the NHRC has requested they report back with information on the FIR registered concerning the woman's death and on the general treatment of women procured for surrogacy. The public and media are left questioning, as details continue to surface about the emotional and physical hardships faced by women under less-than-noble circumstances.

With the NHRC's involvement, there is cautious optimism among activists and advocates for women's rights concerning potential changes to surrogacy laws and practices, particularly aimed at safeguarding against harassment and exploitation. This incident could very well serve as the catalyst for reform needed to address these underlying issues.

Activists advocating for women's rights have raised their voices, claiming this tragic incident should not only inspire investigations but also push for legislative changes to create systems of support and security for surrogate mothers, ensuring they are treated with dignity and respect throughout the surrogacy process.

Just as this story began to garner attention, the broader surrogacy industry must take note. The outcry for reform emphasizes the pressing need to reevaluate policies governing such arrangements. Only with stringent oversight can the rights and safety of those involved be assured.

Surrogacy, as it stands, can offer substantial financial relief for women. Still, these benefits should not come at the cost of their safety or well-being. This investigation stands as a reminder of the commitment needed from both the government and society to prioritize the lives of vulnerable individuals and to enact meaningful reforms.

There is hope among advocates, motivated by this unfortunate occurrence. The specific shape these reforms could take remains to be seen, but one thing is clear: the case of this young woman is now etched as both tragedy and warning—a spotlight illuminating the shadows where surrogacy practices might exploit instead of support.

At its core, this tragedy has opened the door to discussions about systemic changes needed to safeguard women, ensuring such heart-wrenching stories do not repeat themselves.

NHRC issues notice to Telangana Government after suicide of a woman facing sexual harassment

<https://www.thehindu.com/news/national/nhrc-issues-notice-to-telangana-government-after-suicide-of-a-woman-facing-sexual-harassment/article68927816.ece>

The victim from Odisha was reportedly brought to the city by a middlemen for surrogacy

Published - November 29, 2024 09:18 pm IST - New Delhi

The National Human Rights Commission (NHRC) on Friday(November 29, 2024) took suo motu cognisance of an incident where a woman in the Raidurgam area of Hyderabad had committing suicide allegedly after being sexually harassed.

The 25-year-old victim was reportedly brought to Raidurgam from Odisha for surrogacy by a middleman under a ₹10-lakh deal with a couple. She was made to stay in a separate flat away from her husband, who had stayed at a different house along with their four-year-old son nearby.

She ended her life allegedly to escape “sexual harassment by a man”, the NHRC said. The woman had called up her husband on November 26, saying that she did not want to stay there, and that she may end her life as the man was subjecting her to sexual harassment.

Observing that the case, if true, raises a serious issue of violation of the human rights of the woman, the commission issued notices to the Chief Secretary and the Director-General of Police, Telangana calling for a detailed report, including the status of the first information report (FIR) registered in the matter, within two weeks.

“The Commission would also like to know from the police authorities if there were any complaints from the people regarding harassment of women in the name of surrogacy in the State,” a communique from the NHRC reads.

NHRC issues notice to Telangana government over death of Odisha woman hired for surrogacy

<https://www.newindianexpress.com/nation/2024/Nov/29/tough-decisions-needed-to-strengthen-party-poll-process-suspect-due-to-evms-kharge-at-cwc-meet-3>

The NHRC noted that the contents of the media report, if true, raise serious concerns about the violation of the victim's human rights.

Hemant Kumar Rout Updated on: 29 Nov 2024, 7:03 am

2 min read

BHUBANESWAR: The National Human Rights Commission (NHRC) on Friday issued a notice to the Telangana government regarding the death of a 25-year-old woman from Odisha, who had been hired for surrogacy.

The woman was found dead under mysterious circumstances after reportedly falling from the ninth floor of a housing complex in the Raidurgam area of Hyderabad on Wednesday.

Taking suo motu cognisance of a media report, the apex human rights panel has directed the Chief Secretary and Director General of Police (DGP) of Telangana to submit a detailed report, including the status of the FIR registered in the matter, within two weeks.

The NHRC noted that the contents of the media report, if true, raise serious concerns about the violation of the victim's human rights. "The Commission would also like to know from the police authorities if there were any complaints from the people regarding harassment of women in the name of surrogacy in the state," the NHRC order stated.

According to the proceedings of the Commission, the woman was reportedly brought to Hyderabad by middlemen under a surrogacy deal worth Rs 10 lakh.

She and her husband were accommodated in separate flats within the same housing complex where the alleged client, a real estate businessman, and his wife were residing.

Sources revealed that the businessman, who was childless, had hired the woman as a surrogate mother, with the surrogacy process scheduled to begin next month. However, the woman had reportedly complained of sexual harassment by the businessman and expressed her desire to escape.

She is said to have contacted her husband over the phone, informing him that she no longer wanted to stay there and that she would end her life due to the harassment.

The circumstances surrounding her death remain unclear. Police discovered two sarees and a chunri tied together and hanging loose from a rod on the balcony railing. They are investigating whether this was an attempt to escape that tragically turned fatal or a case of suicide.

NHRC notice to Telangana CS & DGP over surrogacy related death

<https://www.thestatesman.com/india/nhrc-notice-to-telangana-cs-dgp-over-surrogacy-related-death-1503370346.html>

The National Human Rights Commission (NHRC) has taken suo motu cognisance of a 25-year-old woman committing suicide alleging sexual harassment by a man who brought her to his apartment in Hyderabad for surrogacy.

Statesman News Service | Hyderabad | November 29, 2024 4:27 pm

The National Human Rights Commission (NHRC) has taken suo motu cognisance of a 25-year-old woman committing suicide alleging sexual harassment by a man who brought her to his apartment in Hyderabad for surrogacy.

The commission today issued notices to both the chief secretary, Shanti Kumari, and the DGP of Telangana, Jitender asking them to submit a detailed report within two weeks. It has also asked to include the status of the FIR in the matter and other complaints of harassment of women in the name of surrogacy in their reports.

A woman had died under mysterious circumstances after falling from the ninth floor of the building at a premium gated community in the Raidurgam area of Hyderabad on 27 November.

The victim who hailed from Odisha was apparently brought to the city for surrogacy through middlemen following a deal of Rs10 lakh struck with her husband. She was staying in a flat separately while her husband and four-year-old son stayed at another accommodation separately. The woman had apparently, called up her husband before her death and complained about the sexual harassment she was facing and said she did not want to stay there any longer. The woman was not pregnant at the time of her death.

The commission observed that the media reports raised “a serious violation of the human rights of the victim woman. It has issued notices to the chief secretary and the DGP, Telangana calling for a detailed report including the status of the FIR registered in the matter within two weeks.”

The Commission said it would also like to know from the police authorities if there were any complaints from the people regarding harassment of women in the name of surrogacy in the State.

Although the commission’s statement mentioned suicide, investigations revealed two sarees and a dupatta tied from the balcony which led them to suspect the woman may have fallen while trying to escape from the apartment on the ninth floor during the night.

NHRC Seeks Report On Odisha Woman's Death Linked To Surrogacy In Telangana

<https://ommcomnews.com/odisha-news/nhrc-seeks-report-on-odisha-womans-death-linked-to-surrogacy-in-telangana/>

OMMCOM NEWSby OMMCOM NEWS November 29, 2024in Odisha

Bhubaneswar: The tragic suicide of a 25-year-old woman from Odisha in Hyderabad has prompted the National Human Rights Commission (NHRC) to question the Telangana Police over allegations of harassment of women under the guise of promoting surrogacy facilities.

The woman, who had reportedly come to Hyderabad for surrogacy under a ₹10 lakh deal arranged through middlemen, was found dead in her apartment in the Raidurgam area on November 27. Separated from her husband and four-year-old son, she was living alone in a flat, where she allegedly faced sexual harassment from a man.

According to reports, the woman called her husband on November 26, expressing distress and stating she no longer wished to stay there due to the harassment. Tragically, she took her life the following day.

Taking suo motu cognizance of the media report, the NHRC issued notices to Telangana's Chief Secretary and Director General of Police, demanding a detailed report within two weeks.

The Commission also sought updates on the status of the FIR registered in the case and information on any other complaints regarding harassment of women in the name of surrogacy in the state.

The NHRC observed that the allegations, if true, point to a serious violation of the woman's human rights. The media report, published on November 28, highlighted how the victim was kept in isolation while her husband and child stayed in a separate accommodation nearby.

This incident has raised questions about the safety and rights of women engaged in surrogacy arrangements, particularly those brought in from other states through intermediaries.

NHRC takes suo motu cognisance of Hyderabad's Raidurgam case

<https://www.thehindu.com/news/cities/Hyderabad/nhrc-takes-suo-motu-cognisance-of-hyderabad-raidurgam-case-seeks-a-detailed-report-from-cs-and-dgp-in-two-weeks/article68926599.ece>

<https://hindudayashankar.com/crime/nhrc-takes-suo-motu-cognisance-of-a-media-report-about-a-woman-committing-suicide-alleging-sexual-harassment-by-a-man-in-the-raidurgam-in-telangana/>

The commission sought a detailed report from CS and DGP in two weeks. It also sought information on the complaints regarding harassment of women in the name of surrogacy in Telangana

Updated - November 29, 2024 05:32 pm IST - HYDERABAD

The National Human Rights Commission (NHRC) has taken suo motu cognisance the Rairdurgam case involving a death of a 'surrogate mother' and sought a detailed action report from Chief Secretary A. Santhi Kumari and the Telangana Director General of Police Jitender within two weeks. This followed a media report on the incident on Thursday (November 28, 2024).

In a notice sent to the officials, the commission also sought information on the complaints regarding harassment of women in the name of surrogacy in the State.

"The Commission has observed that the contents of the media report, if true, raise a serious issue of violation of the human rights of the victim woman. It has issued notices to the Chief Secretary and the Director General of Police, Telangana calling for a detailed report including the status of the FIR registered in the matter within two weeks," the NHRC said.

The 26-year-old woman from Odisha tried to escape from a residence through balcony when she slipped and died while allegedly trying to escape sexual harassment by a man on November 26, 2024. She was purportedly brought to the city through middlemen for surrogacy under a deal with her husband, according to initial police reports.

NHRC takes suo motu cognizance of woman's suicide in Hyderabad

<https://theindianawaaz.com/nhrc-takes-suo-motu-cognizance-of-womans-suicide-in-hyderabad/>

Nov 29, 2024

National Human Rights Commission, NHRC has taken suo motu cognizance of a media report of a woman committing suicide in the Raidurgam area of Hyderabad in Telangana on 27th of November.

The commission has issued notices to the Chief Secretary and Telangana's Director General of Police calling for a detailed report including the status of the FIR registered in the matter within two weeks.

According to the media report, the 25-year-old victim from Odisha died by committing suicide allegedly to escape sexual harassment by a man and the victim was reportedly brought to the city through middlemen for surrogacy.

Reportedly, the woman had called up her husband over the phone on 26th November, 2024 that she did not want to stay there and would end her life as the man was subjecting her to sexual harassment.

NHRC takes suo motu note of a woman's suicide in Hyderabad

<https://www.msn.com/en-in/news/India/nhrc-takes-suo-motu-note-of-a-woman-s-suicide-in-hyderabad/ar-AA1uYcs8>

Story by SNS • 19h • 1 min read

The National Human Rights Commission has taken suo motu cognisance of a media report about a woman committing suicide alleging sexual harassment by a man in the Raidurgam area of Hyderabad in Telangana on November 27.

The victim from Odisha was purportedly brought to the city through middlemen for surrogacy under a deal of Rs 10 lakh with her husband. She was made to stay in a separate flat alone away from her husband in the city.

It observed that the contents of the media report, if true, raise a serious issue of violation of the human rights of the victim woman. It has issued notices to the Chief Secretary and the Director General of Police, Telangana calling for a detailed report including the status of the FIR registered in the matter within two weeks.

The Commission would also like to know from the police authorities if there were any complaints from the people regarding harassment of women in the name of surrogacy in the State.

According to the media report, carried on November 28 , the 25-year-old victim woman from Odisha died by committing suicide allegedly to escape sexual harassment by a man.

The husband of the victim stayed nearby at a different accommodation along with a four-year-old son.

Reportedly, the woman had called up her husband over the phone on November 26 that she did not want to stay there and would end her life as the man was subjecting her to sexual harassment

NHRC ने हैदराबाद में एक व्यक्ति पर यौन उत्पीड़न का आरोप लगाते हुए एक महिला द्वारा आत्महत्या करने के बारे में मीडिया रिपोर्ट पर स्वतः संज्ञान लिया

<https://insamachar.com/nhrc-takes-suo-motu-cognizance-of-media-report-about-a-woman-committing-suicide-accusing-a-man-of-sexual-harassment-in-hyderabad/>

https://www.hindusthansamachar.in/Encyc/2024/11/29/NHRC-suo-motu-sexual-harassment-Hyderabad.php#google_vignette



Editor Posted on 29 नवम्बर 2024

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने 27 नवंबर, 2024 को तेलंगाना के हैदराबाद के रायदुर्गम इलाके में यौन उत्पीड़न से जुड़ी एक मीडिया रिपोर्ट पर स्वतः संज्ञान लिया है। गौरतलब है कि रायदुर्गम इलाके में एक महिला ने अपने साथ हुए यौन उत्पीड़न के आरोप एक व्यक्ति पर लगाने के बाद आत्महत्या की थी। इस पीड़िता को बिचौलिया के माध्यम से उसके पति के साथ 10 लाख रुपये के सौदे के तहत सरोगेसी के लिए ओडिसा से यहां लाया गया था। उसे शहर में अपने पति से दूर एक अलग फ्लैट में अकेले रहने के लिए मजबूर किया गया था।

आयोग ने कहा है कि यदि मीडिया रिपोर्ट सत्य है, तो पीड़ित महिला के मानवाधिकारों के उल्लंघन का गंभीर मुद्दा है। आयोग ने तेलंगाना के मुख्य सचिव और पुलिस महानिदेशक को नोटिस जारी कर मामले में दर्ज एफआईआर की स्थिति सहित दो सप्ताह के भीतर विस्तृत रिपोर्ट मांगी है। आयोग, पुलिस अधिकारियों से यह भी जानना चाहता है कि क्या राज्य में सरोगेसी के नाम पर महिलाओं के उत्पीड़न के बारे में कोई शिकायत है।

28 नवंबर, 2024 को मीडिया में आई रिपोर्ट के अनुसार, ओडिशा की 25 वर्षीय पीड़ित महिला ने एक व्यक्ति द्वारा कथित तौर पर यौन उत्पीड़न से बचने के लिए आत्महत्या कर ली। पीड़िता का पति चार साल के बेटे के साथ पास ही एक अलग घर में रहता था।

महिला ने 26 नवंबर, 2024 को अपने पति को फोन पर बताया था कि वह वहां नहीं रहना चाहती और अपनी जान दे देगी, क्योंकि वह व्यक्ति उसका यौन उत्पीड़न कर रहा है।

Surrogacy: NHRC questions Telangana Police over harassment of women

<https://pune.news/nation/surrogacy-nhrc-questions-telangana-police-over-harassment-of-women-273158/>

November 29, 2024

New Delhi, Nov 29 (IANS) Taking note of media reports, the National Human Rights Commission (NHRC) has questioned Telangana Police over the allegations of harassment of women under the garb of promoting surrogacy facilities.

The NHRC said in a notice that it would like to know from the police authorities if there were any complaints from the people regarding harassment of women in the name of surrogacy in the state.

man in the Raidurgam area of Hyderabad in Telangana on November 27.


The 25-year-old victim from Odisha was purportedly brought to the city through middlemen for surrogacy under a deal of Rs 10 lakh with her husband. She was made to stay in a separate flat alone away from her husband in the city. The Commission has observed that the contents of the media report, if true, raise a serious issue of violation of the human rights of the victim woman. It has issued notices to the Chief Secretary and the Director General of Police, Telangana calling for a detailed report including the status of the FIR registered in the matter in two weeks.

The Commission said in the notice that it would also like to know from the police authorities if there were any complaints from other people regarding harassment of women in the name of surrogacy in the state. According to the media report, carried on November 28, the victim woman from Odisha committed suicide allegedly to escape sexual harassment.

The husband of the victim stayed nearby at a different accommodation along with their four-year-old son. Reportedly, the woman had called up her husband over the phone on November 26 stating that she did not want to stay there and would end her life as the man was subjecting her to sexual harassment.

'Surrogate Mother' From Odisha Ends Life In Hyderabad; NHRC Seeks Report

<https://odishabytes.com/surrogate-mother-from-odisha-ends-life-in-hyderabad-nhrc-seeks-report/>

 By OB Bureau On Nov 29, 2024

New Delhi/Bhubaneswar: The National Human Rights Commission (NHRC) has sought a detailed report on the alleged suicide death of a woman from Odisha after reportedly falling from a residential flat in Raidurgam area of Hyderabad on November 26.

The NHRC passed the order after taking suo motu cognisance of a media report on the incident.

Chief Secretary and the Director General of Police, Telangana, have been asked to submit the report, including include the status of the FIR in the matter and the complaints regarding the harassment of women in the name of surrogacy, in two weeks.

According to the reports, the 25-year-old woman, identified as Ashwitha Singh, was purportedly brought to the city by a businessman, Rajesh Babu, for surrogacy under a Rs 10 lakh deal. She was staying in the businessman's flat on the ninth floor of Hyderabad's My Home Bhooja society for the past month while her husband stayed nearby at a different accommodation along with their four-year-old son.

In a call to her husband on November 26, the woman reportedly expressed dissatisfaction over Rajesh's behaviour and said that she would end her life as the man had been behaving inappropriately and had attempted to abuse her.

Police suspect that the woman slipped and died while trying to escape from the residence through the balcony on the intervening night of November 25 and 26. A saris was found tied to an iron grill on the balcony of the woman's room, extending to the seventh floor.

A case was registered against Rajesh Babu for abetment of suicide under relevant sections of the Bharatiya Nyaya Sanhita (BNS), and probing all angles, including the allegations of misconduct.

Singh was not pregnant at the time of her death as the surrogacy procedure was scheduled to begin next month, reports added.

Surrogate's death: NHRC notice to chief secy, DGP

<https://timesofindia.indiatimes.com/city/hyderabad/nhrc-investigates-surrogate-mothers-death-amidst-harassment-allegations/articleshow/115819534.cms>

Nov 30, 2024, 12.25 AM IST

Hyderabad: The National Human Rights Commission (NHRC) on Friday took suo motu cognisance of reports regarding the death of a 25-year-old hired to be a surrogate mother in Raidurgam.

NHRC issued notices to the chief secretary and DGP seeking a detailed report within two weeks including status of FIR filed and information about any complaints of harassment of women in name of surrogacy in the state.

The woman, originally from Odisha, died after falling from the ninth floor of a residential building on Nov 27, amid allegations of sexual harassment by a man involved in the surrogacy arrangement. Police are looking into the suicide angle as well as the possibility of her falling to death while escaping from the accommodation as they found two sarees and a dupatta tied to the balcony railing.

The woman was brought to Hyderabad through middlemen under a surrogacy deal for 10 lakh arranged with her husband. She was housed in a separate flat in Raidurgam, while her husband and four-year-old son stayed in nearby accommodation.

According to police reports, the surrogacy procedure was scheduled to begin next month and the woman was not yet pregnant. On Nov 26, the day before her death, the woman reportedly called her husband stating that she wanted to leave as she was being subjected to sexual harassment. Raidurgam police have registered a case of abetment to suicide against Rajesh Babu, the man alleged to have harassed her.

Raidurgam police have registered a case of abetment to suicide against Rajesh Babu, the man alleged to have harassed the 25-year-old hired to be the surrogate

Surrogate woman's death in Hyderabad: NHRC probes alleged sexual abuse

<https://www.siasat.com/surrogate-womans-death-in-hyderabad-nhrc-probes-alleged-sexual-abuse-3139404/>

The Human Rights Commission issued notices to the state chief secretary and the director general of police to submit a detailed report on the case within two weeks

Photo of News Desk News Desk Follow on Twitter| Posted by Parameswaran Valeri |
Published: 29th November 2024 4:30 pm IST

Hyderabad: The National Human Rights Commission (NHRC) has filed a suo motu case and initiated an inquiry into the incident of a surrogate woman dying by suicide in Raidurg, Hyderabad, reportedly to escape sexual abuse.

The woman, a 25-year-old native of Odisha, was allegedly brought to Hyderabad by middlemen under an arrangement with her husband, according to a statement by the NHRC.

The Human Rights Commission has issued notices to the state chief secretary and the director general of police, directing them to submit a detailed report on the case within two weeks.

The commission also demanded that the report include details such as the status of the FIR in the case and other reported incidents of harassment of women under the guise of surrogacy in Telangana.

According to local reports, after arriving in Hyderabad with her husband, who had reportedly agreed to a deal worth Rs 10 lakh, she was made to stay alone in a separate room in a high-rise apartment complex in Raidurg.

On Tuesday, November 26, she fell from the 9th floor of the building where the surrogate couple were staying and had allegedly abused the victim.

Police initially suspected the incident to be a suicide, but the investigation took a turn when two sarees and a dupatta tied to the balcony railing were found, suggesting she may have been trying to escape.

The victim's husband later alleged that the man who hired her for surrogacy had been behaving inappropriately and attempting to abuse her. Unhappy with his behaviour over the past few months, she is believed to have attempted to flee, which led to her accidental fall, police told the local media.

Police have registered a case of abetment to suicide against Rajesh Babu and are investigating all aspects, including the allegations of misconduct.

Telangana: NHRC Takes Suo Motu Cognisance After Woman Dies By Suicide Allegedly Due To Sexual Harassment In Hyderabad's Raidurgam

<https://www.freepressjournal.in/india/telangana-nhrc-takes-suo-motu-cognisance-after-woman-dies-by-suicide-allegedly-due-to-sexual-harassment-in-hyderabad-raidurgam>

The National Human Rights Commission (NHRC), India has taken suo motu cognisance of a media report about a woman committing suicide alleging sexual harassment by a man in the Raidurgam area of Hyderabad in Telangana on 27th November, 2024. The victim from Odisha was purportedly brought to the city through middlemen for surrogacy under a deal of Rs 10 lakh with her husband.

Somendra Sharma Updated: Friday, November 29, 2024, 05:57 PM IST

The National Human Rights Commission (NHRC), India has taken suo motu cognisance of a media report about a woman committing suicide alleging sexual harassment by a man in the Raidurgam area of Hyderabad in Telangana on 27th November, 2024.

The victim from Odisha was purportedly brought to the city through middlemen for surrogacy under a deal of Rs 10 lakh with her husband. She was made to stay in a separate flat alone away from her husband in the city.

The Commission has observed that the contents of the media report, if true, raise a serious issue of violation of the human rights of the victim woman. It has issued notices to the Chief Secretary and the Director General of Police, Telangana calling for a detailed report including the status of the FIR registered in the matter within two weeks.

The Commission would also like to know from the police authorities if there were any complaints from the people regarding harassment of women in the name of surrogacy in the State.

According to the media report, carried on 28th November, 2024, the 25-year-old victim woman from Odisha died by committing suicide allegedly to escape sexual harassment by a man. The husband of the victim stayed nearby at a different accommodation along with a four-year-old son.

Reportedly, the woman had called up her husband over the phone on 26th November, 2024 that she did not want to stay there and would end her life as the man was subjecting her to sexual harassment.

ओडिशा की महिला ने तेलंगाना में यौन उत्पीड़न का आरोप लगाते हुए आत्महत्या की: NHRC ने स्वतः संज्ञान लिया

<https://jantaserishta.com/local/odisha/odisha-woman-commits-suicide-alleging-sexual-harassment-in-telangana-nhrc-takes-suo-motu-cognizance-3672027>

Gulabi Jagat29 Nov 2024 8:00 PM

New Delhiनई दिल्ली: राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने कथित तौर पर 27 नवंबर, 2024 को तेलंगाना में हैदराबाद के रायदुर्गम इलाके में एक व्यक्ति पर यौन उत्पीड़न का आरोप लगाते हुए एक महिला द्वारा आत्महत्या करने के बारे में एक मीडिया रिपोर्ट का स्वतः संज्ञान लिया है। ओडिशा की पीड़िता को कथित तौर पर उसके पति के साथ 10 लाख रुपये के सौदे के तहत सरोगेसी के लिए बिचौलियों के माध्यम से शहर में लाया गया था। उसे शहर में अपने पति से दूर एक अलग फ्लैट में अकेले रहने के लिए मजबूर किया गया था।

आयोग ने पाया है कि मीडिया रिपोर्ट की सामग्री, यदि सत्य है, तो पीड़ित महिला के मानवाधिकारों के उल्लंघन का गंभीर मुद्दा उठाती है। इसने तेलंगाना के मुख्य सचिव और पुलिस महानिदेशक को नोटिस जारी कर मामले में दर्ज एफआईआर की स्थिति सहित दो सप्ताह के भीतर विस्तृत रिपोर्ट मांगी है। आयोग पुलिस अधिकारियों से यह भी जानना चाहेगा कि क्या राज्य में सरोगेसी के नाम पर महिलाओं के उत्पीड़न के बारे में लोगों की ओर से कोई शिकायत है।

28 नवंबर को मीडिया में आई रिपोर्ट के अनुसार, ओडिशा की 25 वर्षीय पीड़ित महिला ने एक व्यक्ति द्वारा कथित तौर पर यौन उत्पीड़न से बचने के लिए आत्महत्या कर ली। पीड़िता का पति चार साल के बेटे के साथ पास ही एक अलग घर में रहता था। कथित तौर पर, महिला ने 26 नवंबर को अपने पति को फोन पर बताया था कि वह वहां नहीं रहना चाहती और अपनी जान दे देगी, क्योंकि पति उसका यौन उत्पीड़न कर रहा है।

मानवाधिकार आयोग ने महिला की आत्महत्या पर तेलंगाना सरकार से मांगी रिपोर्ट

Posted at: Nov 29 2024 5:50PM

https://www.univarta.com/human-rights-commission-seeks-report-from-telangana-government-on-woman-s-suicide/india/news/3335140.html#google_vignette

मानवाधिकार आयोग ने महिला की आत्महत्या पर तेलंगाना सरकार से मांगी रिपोर्ट नयी दिल्ली 29 नवम्बर (वार्ता) राष्ट्रीय मानवाधिकार आयोग ने तेलंगाना के रायदुर्गम क्षेत्र में सरोगेसी के नाम पर यौन उत्पीड़न से बचने के लिए एक महिला के आत्महत्या करने संबंधी मीडिया रिपोर्ट का संज्ञान लेते हुए राज्य के मुख्य सचिव और पुलिस महानिदेशक को नोटिस भेजकर दो सप्ताह में विस्तृत रिपोर्ट देने को कहा है। आयोग ने शुक्रवार को बताया कि मीडिया रिपोर्ट में कहा गया है

कि हैदराबाद के रायदुर्गम इलाके में एक महिला ने एक व्यक्ति पर यौन उत्पीड़न के आरोप लगाने के बाद आत्महत्या कर ली। इस महिला को बिचौलिया के माध्यम से उसके पति के साथ 10 लाख रुपये के सौदे के तहत सरोगेसी के लिए ओडिसा से यहां लाया गया था। उसे शहर में अपने पति से दूर एक अलग फ्लैट में अकेले रहने के लिए मजबूर किया गया था। आयोग ने कहा है

कि यदि यह मीडिया रिपोर्ट सत्य है, तो यह पीड़ित महिला के मानवाधिकारों के उल्लंघन का गंभीर मुद्दा है। आयोग ने तेलंगाना के मुख्य सचिव और पुलिस महानिदेशक को नोटिस जारी कर मामले में दर्ज प्राथमिकी की स्थिति सहित दो सप्ताह के भीतर विस्तृत रिपोर्ट मांगी है।

आयोग, पुलिस अधिकारियों से यह भी जानना चाहता है कि क्या राज्य में सरोगेसी के नाम पर महिलाओं के उत्पीड़न के बारे में कोई शिकायत है। आयोग ने कहा है कि 28 नवंबर को मीडिया में आई रिपोर्ट के अनुसार, ओडिसा की 25 वर्षीय पीड़ित महिला ने एक व्यक्ति द्वारा कथित तौर पर यौन उत्पीड़न से बचने के लिए आत्महत्या कर ली। पीड़िता का पति चार साल के बेटे के साथ पास ही एक अलग घर में रहता था। महिला ने 26 नवंबर को अपने पति को फोन पर बताया था कि वह वहां नहीं रहना चाहती और अपनी जान दे देगी, क्योंकि वह व्यक्ति उसका यौन उत्पीड़न कर रहा है।